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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha agreed without any amendment to the Telecom Regulatory Authority of India (Amendment) Bill, 2014.

SECRETARY-GENERAL: Madam, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 15th July 2014 agreed without any amendment to the Telecom Regulatory Authority of India (Amendment) Bill, 2014 which was passed by the Lok Sabha at its sitting held on the 14th July 2014."